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Central Administrative Tribunal  
Principal Bench: New Delhi

R.A. No. 03/200 In  
O.A. No. 902/95

New Delhi this the 17th day of January, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)  
Hon'ble Mrs. Shanta Shastry, Member (A)

Shri Vinod Prakash  
S/o Shri Jagan Nath Tiwari  
R/o Gali No. 1, Saini Nagar,  
Khatoli, Muzaffar Nagar,  
(U.P.)

....Applicant  
Versus

1. Union of India,  
through the Secretary to  
the Govt. of India,  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Financial Advisor  
(Defence Services)  
Ministry of Defence  
South Block,  
New Delhi.
3. The Controller General of Defence Accounts,  
Ministry of Defence,  
West Block-V, R.K. Puram,  
New Delhi-110 011.
4. The Controller of Defence Accounts,  
Western Command,  
Chandigarh.

.....Respondents

ORDER (By Circulation)  
By Reddy, J.-

We do not find any error apparent on the  
face of the record.

2. The applicant submits that the view  
taken by us is contrary to certain judgments of  
the Supreme Court. We do not agree.

3. The Review Application is,  
therefore, dismissed.

*Shanta*

(Mrs. Shanta Shastry)  
Member (A)  
cc.

*V. Rajagopala Reddy*

(V. Rajagopala Reddy)  
Vice-Chairman (J)